

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**STARRED QUESTION NO.294**

TO BE ANSWERED ON THE 18<sup>TH</sup> DECEMBER, 2015

**WARSHIPS AND AIRCRAFT IN NAVY**

\*294. SHRI P.C. MOHAN:  
SHRIMATI V. SATHYA BAMA:

Will the Minister of DEFENCE ज़कक ea=h  
be pleased to state:

- (a) whether adequate measures have been taken by the Government to meet the requirements of warships, aircraft and helicopters in the Indian Navy;
- (b) if so, the details thereof;
- (c) whether the Indian Coast Guard is likely to get its own fleet of medium lift helicopters shortly; and
- (d) if so, the details thereof?

**A N S W E R**

MINISTER OF DEFENCE ज़कक ea=h  
ijhZdj½

(SHRI MANOHAR PARRIKAR)  
¼Jh euksgj

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 294 FOR ANSWER ON 18.12.2015**

Government constantly reviews the requirement of assets including warships, aircraft & helicopters for Indian Navy keeping in view threat perceptions, prevailing external strategic environment, emerging technologies, availability of funds and need of national security and efforts are accordingly made to ensure availability of assets.

2. Government has accorded in principle approval for the procurement of 14 Twin Engine Heavy Helicopters (TEHH) for enhancing the force level of Coast Guard.

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